



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Mar/202526/14

DATED: 24/03/2026

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Mar/202526/14 dated 24/03/2026 of Norms Committee - VII for the year 2025-26 was held on 24/03/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Mar/202526/14
Case Status	Case Rejected
Party Name	GULNAR PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00003490AM25
RA File Number	039404000626 AM21
Licence No and Date	0311000789/08/01/2021
Norms Committee Decision: The Committee noted that as per the applicant's letter dated 10.03.2026, the firm has already paid excess import duty. In view of the same, the request for enhancement is not justified. Accordingly, the Committee decided to reject the case.	

Case No.	2 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	POLYMERLINK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00006233AM25
RA File Number	03AX04000459 AM22
Licence No and Date	0311010042/04/01/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. In the revised 4E, the wastage column is blank. The firm is requested to provide the percentage of wastage claimed for each input. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	3 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ARGIL SPC FLOORING CO
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00005450AM25
RA File Number	24AX04000230 AM23
Licence No and Date	2411002034/30/11/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item	Quantity	Import Item	Quantity
SPC FLOORING (THICKNESS from 4.00 mm To 7.00 mm)(SPC FLOORING (THICKNESS from 4.00 mm TO 7.00 mm) Weight = Density 1.95 x thickness where Finish product Density kg/m3 : 1.95 which is static)	84000 SQM	PVC POLY VINYL CHLORIDE(Weight for standard Thickness of 4.00 mm)	112308 KG
		CALCIUM CARBONATE CACO3(Weight for standard Thickness of 4.00 mm)	337512 KG
		CALCIUM ZINC STABILIZER CaZn(Weight for standard Thickness of 4.00 mm)	11245.5 KG
		Chlorimater Polyethylene CPE(Weight for standard Thickness of 4.00 mm)	7497 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	4 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	AJIT INDUSTRIES WEST PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00005918AM26
RA File Number	05AX04000738 AM25
Licence No and Date	0511026121/14/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC Pipe Wrapping Tape (Having net content of 260224.00 Kg of PVC Film Non-Adhesive) QTY: 309272 KG	1 KG	PVC Film Non-Adhesive (Relevant Thickness)	0.8667 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	5 / NC/7/MEET/Mar/202526/14		
Case Status	Case Approved		
Party Name	TAURUS PACKAGING PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM REVIW00006274AM26		
RA File Number	05AX04001425 AM25		
Licence No and Date	0511027026/06/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
Printed Shrink Sleeves QTY: 207500 KG	1 KG	PET HEAT SHRINKABLE FILM	1.0300 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	6 / NC/7/MEET/Mar/202526/14										
Case Status	Case Approved										
Party Name	L AND P RUBBER INDUSTRIES										
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026										
HQ File Number	HQRNORM REVIW00005781AM26										
RA File Number	10AX04000115 AM25										
Licence No and Date	1011002583/09/08/2024										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under: -											
<table><tr><th>Export item and total export quantity</th><th>Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td>COMPOUND RUBBER SHEET (UNVULCANISED Grade I) (Content NR - 31.614%) QTY: 185735.0 KG</td><td>1 KG</td><td>Technically Specified Natural Rubber-20</td><td>0.326 KG</td></tr></table>				Export item and total export quantity	Quantity	Import Item	Quantity	COMPOUND RUBBER SHEET (UNVULCANISED Grade I) (Content NR - 31.614%) QTY: 185735.0 KG	1 KG	Technically Specified Natural Rubber-20	0.326 KG
Export item and total export quantity	Quantity	Import Item	Quantity								
COMPOUND RUBBER SHEET (UNVULCANISED Grade I) (Content NR - 31.614%) QTY: 185735.0 KG	1 KG	Technically Specified Natural Rubber-20	0.326 KG								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.											

Case No.	7 / NC/7/MEET/Mar/202526/14		
Case Status	Case Deferred		

Party Name	ESWAR RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00005932AM26
RA File Number	32AX04000349 AM25
Licence No and Date	3211007428/30/08/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To amend a licence indicating correct export Description. 2. A NOC from MoEF&CC to import BUTYL TUBE SCRAPES. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	8 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CREST SPECIALITY RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00006383AM26
RA File Number	08AX04000824 AM25
Licence No and Date	0811012616/11/09/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. % Non-volatile material (NVM) in the export item. 2. % Composition on net content basis and wastage applied on net content. 3. Other technical details as per Annexure to Appendix 4E Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	9 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	WINDSON CHEMICAL PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00005753AM26
RA File Number	52AX04000054 AM25
Licence No and Date	5211010309/17/10/2024
Norms Committee Decision: The committee considered the case as per agenda and decided to ratify the norms as under: -	

S.No.	Export item and total export quantity	Unit Quantity	Name of Import Item	Quantity
1	FORMALDEHYDE RESIN POWDER (MELAMINE/AMINO), WINDBOND BRAND MR/MF/BR/PF/CR (FORMALDEHYDE RESIN POWDER (MELAMINE/AMINO), WINDBOND BRAND MR/MF/BR/PF/CR) QTY: 7430.0 MT	1 MT	Methanol (Methanol)	0.523 MT
			Melamine (Melamine)	0.05 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	10 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	GUNJAN PAINTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00006451AM26
RA File Number	08AX04000320 AM24
Licence No and Date	0811012982/18/10/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	11 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	KUMARASAMY INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004459AM25
RA File Number	04AX04000799 AM25
Licence No and Date	0411008640/30/11/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	12 / NC/7/MEET/Mar/202526/14
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Case Status	Case Rejected
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00005189AM26
RA File Number	30AX04000520 AM25
Licence No and Date	3011006214/18/12/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the request for increase in wastage from 10% to 24.5% is not justified, as the wastage generated as scrap can be recycled. Accordingly, the committee decided to reject the case.	

Case No.	13 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00006274AM25
RA File Number	05AX04003977 AM25
Licence No and Date	0511030937/18/02/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Manufacturing process in detail 2. Percentage net content of each input in the export product 3. Details of indigenous inputs along with quantity 4. Percentage solid content of Import Item No. 2 5. Justification for 20% in Import Item No. 1 and 27% wastage in Import Item No. 2 6. Material balance between import and export taking due consideration of wastage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	14 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00006279AM25
RA File Number	05AX04003981 AM25
Licence No and Date	0511030952/18/02/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	

1. Manufacturing process in detail
2. Percentage net content of each input in the export product
3. Details of indigenous inputs along with quantity
4. Percentage solid content of Import Item No. 2
5. Justification for 20% in Import Item No. 1 and 27% wastage in Import Item No. 2
6. Material balance between import and export taking due consideration of wastage

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	15 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ASIAN PLASTOWARES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00003981AM26
RA File Number	03AX04006194 AM25
Licence No and Date	0311041975/10/03/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	Import Item	Quantity
Plastics Insulated Thermowares - Casseroles, Ice Packs, Lunch Packs, Water Jugs, Water Bottles, Hot and Cold Insulated(Flasks, Cups, Mugs, Gifts of all Sizes Net Contents: 1) Relevant Polymer namely Polypropylene:166666.667 KGS 2) Non Magnetic SS Circle (Grade J1) (Thickness 0.21 - 0.40 mm):98765.432 KGS 3) Polyurethane Foam (Indi):43209.877 KGS)	308641 KG	Relevant Polymer namely Polypropylene	175000.0 KG
		Non Magnetic Stainless Steel Circle (Grade N1) (Thickness 0.21 - 0.40 mm)	105679.012 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	16 / NC/7/MEET/Mar/202526/14
Case Status	Case Rejected
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date	
HQ File Number	HQRNORM REVIW00006388AM26
RA File Number	03AX04006412 AM25
Licence No and Date	0311042222/18/03/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that no enhancement is warranted. Accordingly, the committee decided to reject the request.	

Case No.	17 / NC/7/MEET/Mar/202526/14			
Case Status	Case Approved			
Party Name	TEGA INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM APPLY 00000106AM26			
RA File Number	02AX04000830 AM25			
Licence No and Date	0211008490/04/04/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Quantity	Sno.	Import Item	Quantity
Rubber Compound Sheet (unvulcanised) Rubber Compounded (any grade) (Rubber Compound Sheet (unvulcanised) Rubber Compounded (any grade) (containing Natural Rubber - 39.302 M.T , Synthetic Rubber PBR Grade CB24 -39.302 M.T. and Carbon Black - 48.040 M.T.))	145.0 MT	1	Natural Rubber	40.481 MT
		2	Synthetic Rubber PBR (Grade CB24)	40.481 MT
		3	Carbon Black	49.481 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	18 / NC/7/MEET/Mar/202526/14			
Case Status	Case Deferred			
Party Name	TRIDENT RUBBER PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM REVIW00006452AM26			

RA File Number	03AX04000118 AM26
Licence No and Date	0311043161/19/04/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. There is no difference in norms fixed on a per Kg basis, therefore, to clarify the matter in detail. 2. The export quantity for S. no.: 3 is 1000.0 kg which is correctly mentioned and if amendment of licence has been taken, the same may be enclosed. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	19 / NC/7/MEET/Mar/202526/14			
Case Status	Case Approved			
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM REVIW00006152AM26			
RA File Number	03AX04000761 AM26			
Licence No and Date	0311044096/22/05/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
S. No of Export	Export Item and Total Quantity	Unit Quantity	Description of Import	Quantity
1	OIL RESISTANT NATURAL RUBBER / NBR BASED RUBBER COMPOUNDED SHEETS (Rubber content-60%) (1000000.0 KG)	1 KG	NATURAL RUBBER (ALL GRADE) 40012200 / 40012100 / 40012920 (Pre Import Condition as per App 4J)	0.200 KG
			SYNTHETIC RUBBER SBR	0.340 KG
			SYNTHETIC RUBBER (NITRILE) - NBR	0.120 KG
			ZINC OXIDE - ACTIVE C-30	0.008 KG
			CARBON BLACK	0.170 KG
			ACCELERATOR (ALL GRADE)	0.018 KG

			ANTIOXIDANT (ALL GRADE)	0.008 KG
			CONSUMABLES : SYNTHETIC FABRIC : POLYSTER FABRIC / NYLON FABRIC	0.0067 KG
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	20 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00006193AM26
RA File Number	03AX04000764 AM26
Licence No and Date	0311044148/23/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item S. No.	Export Item and Total Quantity	Unit Quantity	S. No.	Description of Import	Quantity
1.	RUBBER FLOOR COVERINGS & MATTINGS (Rubber content -43.18%) (1000000.0 Kg)	1 KG	1	NATURAL RUBBER (ALL GRADE)	0.185 KG
			2	SYNTHETIC RUBBER SBR	0.090 KG
			3	CRUMB RUBBER	0.200 KG
			4	ZINC OXIDE	0.006 KG
			5	CARBON BLACK	0.150 KG
			6	ANTIOXIDANT (ALL GRADE)	0.009 KG
			7	ACCELERATOR (ALL GRADE)	0.018 KG
			8	CONSUMABLES: SYNTHETIC FABRIC: POLYSTER FABRIC / NYLON FABRIC	0.0067 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	21 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	J & K INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00004879AM26
RA File Number	03AX04001219 AM26
Licence No and Date	0311044747/12/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item	Quantity	Import item	Quantity
PVC Compounds	500000.0 KG	PVC Resin	255000.0 KG
		DOP	125000.0 KG
		Ca-ZN Stabilizer	15000.0 KG
		Calcium Carbonate	105200.0 KG
		Calcium Stearate	3000.0 KG
		Stearic Acid	2500.0 KG
		Pigments	4500.0 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	22 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00001813AM26
RA File Number	02AX04000236 AM26
Licence No and	0211008989/01/07/2025

Date				
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Conveyor Belt-Mining QTY: 277200 KG	100 KG	1	Synthetic Fabric for Textile Conveyor Belts (840 Denier and above not exceeding 1400 GSM (Tolerance: - Free / +10%))	21.5790 KG
		2	Chloroprene Rubber	12.9534 KG
		3	Natural rubber (Smoke Sheet)	8.8084 KG
		4	Natural rubber (TSNR)	20.2074 KG
		5	Synthetic Rubber (Butadiene Rubber)	6.7359 KG
		6	Reinforcing Filler (Carbon Black)	17.6165 KG
		7	FR Additive Type 2 (Antimony Trioxide)	3.1089 KG
		8	FR Additive Type 4 (Brominated Aromatic flame retardant)	1.0364 KG
		9	Antioxidants	1.0364 KG
		10	Activator	1.0364 KG
		11	Accelerators	1.0364KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	23 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVW00006194AM26
RA File Number	03AX04002029 AM26
Licence No and Date	0311046163/01/08/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No	Export Item and Total Quantity	Unit Quantity	Import item	Quantity
1	RUBBER FLOOR COVERINGS & MATTINGS (Rubber content- 58.18%) (1000000.0 KG)	1 KG	NATURAL RUBBER - (ALL GRADE)	0.250 KG
			SYNTHETIC RUBBER SBR (ALL GRADE)	0.210 KG
			CRUMB RUBBER	0.180 KG
			RUBBER CHEMICALS: ACCELERATORS/ANTIOXIDANTS/RETARDER (ALL GRADE)	0.025 KG
			CARBON BLACK	0.170 KG
			BONDING AGENT SI 69	0.020 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002563AM26
RA File Number	05AX04001055 AM26
Licence No and Date	0511034359/07/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Unprinted/Printed Laminated packaging material ((Net content of imported item sl. no.1 of 67316.9 8 Kgs. Sl. no.2 of 28850 Kgs., Sl.	1 KG	1.	ELITE(TM) 5401 G ENHANCED POLYETHYLENERESIN	0.3964 KG

no.3 of 35121.70 Kgs. and Sl. no.4 of 35121.70 Kgs.)) QTY: 180000 KG				
		2.	ExxtraSealm1015.MK/ EXCEED 1015MK	0.1699 KG
		3.	Pet Film	0.2068 KG
		4.	Metlalized Film	0.2068 KG

Note: Import item No. 3 and No. 4 maybe allowed of Relevant GSM

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	25 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	UFLEX LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002616AM26
RA File Number	05AX04001573 AM26
Licence No and Date	0511034420/11/08/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. Manufacturing process in detail.
2. Wastage at each stage of manufacturing to justify the wastage claimed.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	26 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	IRM OFFSHORE AND MARINE ENGINEERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002617AM26
RA File Number	08AX04000774 AM26
Licence No and Date	0811015839/11/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.

Case No.	27 / NC/7/MEET/Mar/202526/14
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Case Status	Case Deferred
Party Name	HARTEX RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002662AM26
RA File Number	09AX04000496 AM26
Licence No and Date	0911010255/13/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	28 / NC/7/MEET/Mar/202526/14			
Case Status	Case Approved			
Party Name	GLS FILMS INDUSTRIES PRIVATE LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM APPLY 00002683AM26			
RA File Number	05AX04001670 AM26			
Licence No and Date	0511034471/13/08/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Sachet Packaging Roll / Unprinted Laminated packaging material / Printed Laminated packaging material((Net content of Imported item Sl. no.1 of 58037.73 Kgs., Sl. no.2 of 24860 Kgs., Sl. no.3 of 30279 Kgs. and Sl. no.4 of 34189 Kgs.)) QTY: 160000 KG	1 KG	1.	ELITE(TM) 5401 G ENHANCED POLYETHYLENERESIN	0.3845 KG
		2.	ExxtraSealm1015.MK/EXCEED 1015MK	0.1647 KG
		3.	PET FILM	0.2006 KG
		4.	ALUMINIUM FOIL 6 TO 7 MICRON	0.2265 KG
Note: Import Item No. 3 maybe allowed of Relevant GSM.				
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	29 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	COVESTRO (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002686AM26
RA File Number	03AX04002385 AM26
Licence No and Date	0311046527/13/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	30 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	DEEPAK NOVOCHEM SPECIALITIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002780AM26
RA File Number	31AX04000230 AM26
Licence No and Date	3111005184/20/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	31 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002789AM26
RA File Number	05AX04001723 AM26
Licence No and Date	0511034568/20/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	32 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00002799AM26
RA File Number	03AX04002579 AM26
Licence No and Date	0311046718/21/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on Buses or Lorries : Other Bias - Nylon QTY: 200000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	14.376 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	20.383 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	8.193 KG
4		SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	3.721 KG	
5		SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.299 KG	
6		CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG	
7		6A) CARBON BLACK FEED STOCK (CBFS)	41.468 KG	
8		NYLON TYRE CORD FABRIC (DIPPED)	11.123 KG	
9		RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.157 KG	
10		WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.942 KG	
11		RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.588 KG	
12		RUBBER CHEMICAL :ANTIOXIDANTS	0.81 KG	

		13	RUBBER CHEMICAL :ACCELERATOR	0.496 KG
		14	RUBBER CHEMICAL :RETARDERS	0.095 KG
		15	ZINC OXIDE	1.911 KG
		16	STEARIC ACID	1.169 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.63 KG
		18	PRECIPITATED SILICA	0.648 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.514 KG
		20	PHENOLIC TACKIFIER RESIN	0.205 KG
		21	INSOLUBLE SULPHUR	0.182 KG
		22	PROCESSING ADDITIVES	0.529 KG
		23	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		24	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		25	BLADDERS (Quantities in Nos.)	0.014 NOS
		26	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	33 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002806AM26

RA File Number	05AX04001751 AM26
Licence No and Date	0511034592/21/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	34 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002809AM26
RA File Number	07AX04000933 AM26
Licence No and Date	0711015426/21/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PP CONTAINER LINER (20FT)(PP CONTAINER LINER (20FT) (8000 NOS.) CONTAINING POLYPROPYLENE GRANULES 120000 KGS, CARABINER HOOK 64000 NOS.) QTY: 127680 KG	1 KG	POLYPROPYLENE GRANULES(EXTRUSION LAMINATION GRADE) OR	0.9868 KG
		CARABINER HOOK(8mm*80mm or 10mm*100mm)	NET TO NET
PP CONTAINER LINER (40FT)(PP CONTAINER LINER (40FT) (4800 NOS.) CONTAINING POLYPROPYLENE GRANULES 120000 KGS, CARABINER HOOK 38400 NOS.) QTY: 124608 KG	1 KG	POLYPROPYLENE GRANULES(EXTRUSION LAMINATION GRADE) OR	1.0112 KG
		CARABINER HOOK(8mm*80mm or 10mm*100mm)	NET TO NET

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	35 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002861AM26
RA File Number	03AX04002586 AM26
Licence No and Date	0311046837/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, (B. Radials - Nylon and Polyester, Polyester.) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED)	2.907 KG

			TYRE BEADWIRE)	
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	36 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002893AM26
RA File Number	07AX04000965 AM26
Licence No and Date	0711015467/26/08/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Import item Polypropylene submitted in Appendix 4E is not appearing in the application, and a hook has been asked for which was not mentioned in the application. Kindly clarify. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	37 / NC/7/MEET/Mar/202526/14		
Case Status	Case Approved		
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00002894AM26		
RA File Number	07AX04000966 AM26		
Licence No and Date	0711015468/26/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
HDPE CONTAINER LINER (20FT)(HDPE CONTAINER LINER (20FT) (8800 NOS.) CONTAINING HDPE GRANULES 92400 KGS, LDPE GRANULES 39600 KGS CARABINER HOOK 70400 NOS.) QTY: 140448 KG	1 KG	HDPE GRANULES (BLOWN FILM GRADE)	0.6908 KG
		LDPE GRANULES (BLOWN FILM GRADE)	0.2961 KG
		CARABINER HOOK (8mm*80mm or 10mm*100mm)	NET to NET

HDPE CONTAINER LINER (40FT)(HDPE CONTAINER LINER (40FT) (5300 NOS.) CONTAINING HDPE GRANULES 92750 KGS, LDPE GRANULES 39750 KGS CARABINER HOOK 42400 NOS.) QTY: 137588 KG	1 KG	HDPE GRANULES (BLOWN FILM GRADE)	0.7078 KG
		LDPE GRANULES (BLOWN FILM GRADE)	0.3034 KG
		CARABINER HOOK (8mm*80mm or 10mm*100mm)	NET to NET

Note: Item No.3 and No.6 of Relevant Specification.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	38 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002896AM26
RA File Number	07AX04000951 AM26
Licence No and Date	0711015476/26/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PP/PE CONTAINER LINER (20FT)(PP/PE CONTAINER LINER (20FT) (1000 NOS.) CONTAINING POLYPROPYLENE GRANULES 13750 KGS, LDPE GRANULES 3437.5 KGS ,LLDPE GRANULES 10312.50 KGS .) QTY: 27500 KG	1 KG	POLYPROPYLENE GRANULES(EXTRUSION LAMINATION GRADE)	0.5250
		LDPE GRANULES(BLOWN FILM GRADE)	0.1313
		LLDPE GRANULES(BUTENE FILM GRADE)	NET to NET

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved

Party Name	TRAVANCORE COCOTUFT PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00002908AM26		
RA File Number	10AX04000196 AM26		
Licence No and Date	1011003403/27/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item	Unit Quantity	Import Item	Quantity
RUBBER MATS (Content reclaimed rubber 15%) QTY: 1269840.0 KG	1 KG	RECLAIMED RUBBER (IN PRIMARY FORMS OR IN PLATES, SHEETS OR STRIP)	0.1575 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	40 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	DHP INDIA LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00002921AM26
RA File Number	02AX04000411 AM26
Licence No and Date	0211009398/28/08/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	41 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	SATHWICK POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003071AM26
RA File Number	09AX04000581 AM26
Licence No and Date	0911010421/08/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC GLAZED ROOF TILE/SHEET(Net content of ASA FILM 9600 Kgs) QTY: 48000 KG	1 KG	ASA FILM(ASA FILM)	0.2000 KG
PVC WAVE ROOF TILEE/SHEET(Net Content of ASA GRANULES 5000 kgs) QTY: 25000 KG		ASA GRANULES(ASA GRANULES)	0.2000 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	42 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003079AM26
RA File Number	05AX04000885 AM26
Licence No and Date	0511034921/08/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To give complete details of 4 E indicating quality of both imported and indigenous item (with totalling all) per 100 kg of Export item with wastage percentage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	43 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003088AM26
RA File Number	05AX04001962 AM26
Licence No and Date	0511034951/08/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-2. Accordingly, the committee	

decided to transfer the case to Norms Committee-2 for further consideration.

Case No.	44 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SINGLA POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003095AM26
RA File Number	05AX04001935 AM26
Licence No and Date	0511034971/09/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Manufacturing process indicating both imported and indigenous items in the process and also to show indigenous items in 4 E table, with wastage. 2. Weight of export item no; 1 and 2(Not in pcs) 3. Complete calculation of the requirement of both imported and indigenous items indicating net content and wastage, separately for the manufacturing of each export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	45 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	S.J.S. ENTERPRISES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003098AM26
RA File Number	07AX04001035 AM26
Licence No and Date	0711015551/09/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The net content of import items at Sr. No. 1 and 2 in export 2. The manufacturing process has not been provided in a detailed, stage-wise manner, along with adequate justification for the claimed 25% wastage, and the area of labels proposed to be printed has also not been indicated. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	46 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ANRON METALISERS PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date			
HQ File Number	HQRNORM APPLY 00003112AM26		
RA File Number	34AX04000504 AM26		
Licence No and Date	3411006942/09/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
Polyflake Glitter Powder QTY: 47619 KG	1 KG	PET Glitters	1.01 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Mar/202526/14			
Case Status	Case Approved			
Party Name	POLYMER INDUSTRIES INDIA LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM APPLY 00003118AM26			
RA File Number	09AX04000103 AM26			
Licence No and Date	0911010431/10/09/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
S.No.	Export item and total export quantity	Unit Quantity	Import Item	Quantity
1	UHMWPE Shee+B84ts/ Liner(SIZE 2.0 MTR X 1.0 MTR THICKNESS 30 MM) QTY: 202 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0421 KG
2	UHMWPE Sheets/ Liner(SIZE 300 mm x 300 mm Thickness 60 mm) QTY: 243 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0395 KG
3	UHMWPE Sheets/ Liner(SIZE 300 mm x 300 mm Thickness 110 mm) QTY: 891 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0395 KG

4	UHMWPE Sheets/ Liner(SIZE 480 mm x 240 mm Thickness 20 mm) QTY: 41 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0514 KG
5	UHMWPE Sheets/ Liner(SIZE 800 mm x 800 mm Thickness 80 mm) QTY: 1152 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0395 KG
6	UHMWPE Sheets/ Liner(SIZE 240 mm x 240 mm Thickness 30 mm) QTY: 4665 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0396 KG
7	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR THICKNESS 6 MM) QTY: 228 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0185 KG
8	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR THICKNESS 8 MM) QTY: 1064 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0185 KG
9	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR THICKNESS 30 MM) QTY: 570 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0185 KG
10	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR THICKNESS 40 MM) QTY: 1520 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0185 KG
11	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 15 MM) QTY: 1148 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0190 KG
12	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 8 MM) QTY: 367 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9990 KG
13	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 20 MM) QTY: 2143 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9979 KG

14	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 40 MM) QTY: 3369 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9975 KG
15	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 50 MM) QTY: 3445 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9977 KG
16	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 6 MM) QTY: 367 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9990 KG
17	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 25 MM) QTY: 1148 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9980 KG
18	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 10 MM) QTY: 153 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9984 KG
19	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR THICKNESS 12 MM) QTY: 551 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9980 KG
20	UHMWPE RODS(SIZE Dia 30 mm x 1000 mm) QTY: 7 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	1.0693 KG
21	UHMWPE RODS(SIZE Dia 50 mm x 1000 mm) QTY: 21 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9977 KG
22	UHMWPE RODS(SIZE Dia 130 mm x 1000 mm) QTY: 27 KG	1 KG	UHMWPE Powder(UHMWPE Powder)	0.9976 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	48 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003131AM26
RA File Number	03AX04002866 AM26
Licence No and Date	0311047199/10/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	49 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003134AM26
RA File Number	03AX04002168 AM26
Licence No and Date	0311047200/10/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate indigenous items to use in the manufacturing export item per 100.0 kg of Export and fill accordingly in 4 E Table. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	50 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003135AM26
RA File Number	03AX04002167 AM26
Licence No and Date	0311047201/10/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate indigenous items to use in the manufacturing export item, as total import items quantity is 99.675 Kg per 100.0 kg of Export, which is practically not possible. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	51 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003136AM26
RA File Number	03AX04002120 AM26
Licence No and Date	0311047202/10/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate indigenous items to use in the manufacturing export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	52 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003137AM26
RA File Number	03AX04002145 AM26
Licence No and Date	0311047203/10/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate indigenous items to use in the manufacturing export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	53 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ALITE PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003154AM26
RA File Number	07AX04001007 AM26
Licence No and Date	0711015581/11/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No.	

NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. Details of the export product, including photograph, design, and its end use, have not been provided. The weight of the export product and the net content of imported inputs in the export product have not been specified.
2. Justification for the claimed 10.36% wastage has not been furnished, along with the requisite drawings.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	54 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003159AM26
RA File Number	02AX04000464 AM26
Licence No and Date	0211009498/11/09/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. To indicate GSM of Synthetic Fabric for Textile Conveyor Belts.
2. To indicate Indigenous items to use in the manufacturing Conveyor Belt mining.
3. To fill the requirement of raw materials both imported and indigenous in 4 E per 100 Kg of export item.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	55 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	MRL TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003169AM26
RA File Number	05AX04001901 AM26
Licence No and Date	0511035063/12/09/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. To give indicate indigenous items to use in the manufacturing the export also to give total of both imported and indigenous item based on 100 Kg of export item and accordingly to fill in 4E table.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	56 / NC/7/MEET/Mar/202526/14
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Case Status	Case Deferred
Party Name	V&W BIOTECH PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003217AM26
RA File Number	31AX04000263 AM26
Licence No and Date	3111005261/15/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The generic names of the import items, along with the catalogue from the foreign supplier, have not been provided. 2. Justification for the claimed 10% wastage has not been furnished. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	57 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003257AM26
RA File Number	03AX04003012 AM26
Licence No and Date	0311047365/16/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	58 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	CHEMICAL PROCESS PIPING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003274AM26
RA File Number	03AX04002955 AM26
Licence No and Date	0311047401/17/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	59 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred

Party Name	TULSI POLY FILM PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003303AM26
RA File Number	09AX04000640 AM26
Licence No and Date	0911010491/18/09/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Details of indigenous inputs used, along with their quantities, have not been provided. 2. Further, as per the process flow chart, only LLDPE and LDPE are indicated, whereas the imported item is not reflected. Clarification in this regard is required. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	60 / NC/7/MEET/Mar/202526/14		
Case Status	Case Approved		
Party Name	DESIGNTREE.COM LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00003315AM26		
RA File Number	37AX04000043 AM26		
Licence No and Date	0811016180/18/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
UV COATED MULTILAYER PVC FURNITURE FILM(Net Content in KGS 240000 of PVC RESIN, 9000 of IMPACT MODIFIER, 4800 of PROCESSING AID, 6000 of HEAT STABILIZER, 12000 of ESBO, 16500 of TITANIUM DIOXIDE, 300 of PRINTING INK, 1500 of UV LACQUER, 6900 of PE PROTECTIVE FILM and 3000 of Others) QTY: 300000 KG	1 KG	PVC RESIN	0.8800 KG
		IMPACT MODIFIER	0.0315 KG
		PROCESSING AID	0.0168 KG
		HEAT STABILIZER	0.0210 KG

		ESBO	0.0420 KG
		TITANIUM DIOXIDE	0.0578 KG
		PRINTING INK	0.0011 KG
		UV LACQUER	0.0053 KG
		PE PROTECTIVE FILM	0.0242 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	61 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	J & K INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003327AM26
RA File Number	03AX04002802 AM26
Licence No and Date	0311047488/19/09/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC compounds QTY: 1000000.0 KG	1 KG	Suspension PVC Resin	0.5100 KG
		DOP	0.2500 KG
		Ca-ZN Stabilizer	0.0300 KG
		Calcium Carbonate	0.2104 KG
		Calcium Stearate	0.0060 KG
		Stearic Acid	0.0050 KG
		Pigments	0.0090 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	62 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	TANGERINE SKIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003372AM26
RA File Number	05AX04002130 AM26
Licence No and Date	0511035307/22/09/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
PU BELT STRAP Without Buckle small size having Net Con. Of 758.884 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(PU BELT STRAP Without Buckle small size having Net Con. Of 758.884 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	1 SQUARE METER (SQM)	Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	0.0769 SQM
QTY: 10361 NOS			
PU BELT STRAP Without Buckle Medium size having Net Con. Of 2492.707 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(PU BELT STRAP Without Buckle Medium size having Net Con. Of 2492.707 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	1 SQUARE METER (SQM)	Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	0.0842 SQM
QTY: 31083 NOS			
PU BELT STRAP Without Buckle Large size having Net Con. Of 1805.841 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(PU BELT STRAP Without Buckle Large size having Net Con. Of 1805.841 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	1 SQUARE METER (SQM)	Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))(Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	0.0915 SQM

(+/-10%))			
QTY: 20722 NOS			
PU BELT STRAP Without Buckle Extra Large having Net Con. Of 974.939 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%) (PU BELT STRAP Without Buckle Extra Large having Net Con. Of 974.939 SQM Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	1 SQUARE METER (SQM)	Synthetic PU Leather 0.9 MM GSM 500 (+/-10%) (Synthetic PU Leather 0.9 MM GSM 500 (+/-10%))	0.0988 SQM
QTY: 10361 NOS			

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	63 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	IMEX
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003376AM26
RA File Number	07AX04001150 AM26
Licence No and Date	0711015664/22/09/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item	Quantity	Import Item	Quantity
PP woven fabric(Made up of PP granules rafia grade, net content 700000KGS)(PP woven fabric (Made up of PP granules rafia grade, net content 700000KGS))	700000 KG	Polypropylene Granules rafia grade(Polypropylene Granules rafia grade)	735000 KG
Polypropylene Tape with UV Stabilisation (made of Polypropylene Granules) Net content of PP Granules 294000 KGS (Polypropylene Tape with UV Stabilisation (made of Polypropylene Granules) Net content of PP Granules 294000 KGS)	300000 KG	Polypropylene Granules(Polypropylene Granules)	314580 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	64 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	DEWAN & SONS EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003410AM26
RA File Number	05AX04002190 AM26
Licence No and Date	0511035339/24/09/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
TABLE KITCHEN OR OTHER HOUSEHOLD ARTICLE OF PLASTIC APPROX 176700 PCS (MADE OUT OF POLYCARBONATE PLASTIC)	17670 KG	POLYCARBONATE PLASTIC MATERIAL	18553.5 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	65 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	TRIDENT RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003433AM26
RA File Number	03AX04003071 AM26
Licence No and Date	0311047653/26/09/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. Composition of each export item.
2. To indicate indigenous items along with its quantity per kg of export item required to manufacture for the export item and accordingly to fill 4 E table with wastage percentage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	66 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved

Party Name	ANRON METALISERS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00003441AM26		
RA File Number	34AX04000556 AM26		
Licence No and Date	3411007007/26/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
Polyflake Glitter Powder QTY: 14285 KG	1 KG	PET Glitters	1.01 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	67 / NC/7/MEET/Mar/202526/14		
Case Status	Case Approved		
Party Name	DOCTOR PACK INDIA PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00003447AM26		
RA File Number	07AX04001087 AM26		
Licence No and Date	0711015757/26/09/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
Articles made of ABS with Non-metallic components (Net content of weight 35 ton) Dry Powder Inhaler DPI1(1. Upper Housing 60 Dose Novodur HD M 203 FC,Mevopur Rubine Red/ Blue 2. Lower housing Assembly 60 Dose Novodur HD M 203 FC,Mevopur Rubine Red/ Blue Components made of Hostofom 3. Shell60 Dose Novodur HD M 203 F C White M.White (Per Piece -53 gms)) QTY: 35000 KG	1 KG	HOSTAFORM MT12U01 NATURAL (HOSTAFORM MT12U01 NATURAL)	1.05 KG
Articles made of ABS with Non-metallic components (Net content of weight 12 ton) Dry	1 KG	HOSTAFORM MT SLIDEX 1203 NATURAL (HOSTAFORM MT SLIDEX 1203 NATURAL)	1.05 KG

Powder Inhaler DPI1(1. Upper Housing 60 Dose Novodur HD M 203 FC,Mevopur Rubine Red/ Blue 2. Lower housing Assembly 60 Dose Novodur HD M 203 FC,Mevopur Rubine Red/ Blue Components made of Hostofom 3. Shell60 Dose Novodur HD M 203 F C White M.White (Per piece -53 gms)) QTY: 12000 KG			
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	68 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003451AM26
RA File Number	04AX04000691 AM26
Licence No and Date	0411010475/26/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	69 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003452AM26
RA File Number	04AX04000693 AM26
Licence No and Date	0411010477/26/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	70 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003454AM26
RA File Number	04AX04000694 AM26

Licence No and Date	0411010480/29/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	71 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003475AM26
RA File Number	04AX04000692 AM26
Licence No and Date	0411010490/30/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	72 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003484AM26
RA File Number	05AX04002244 AM26
Licence No and Date	0511035426/30/09/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	73 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003671AM26
RA File Number	03AX04003497 AM26
Licence No and Date	0311048038/10/10/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer	

the case till receipt of the same.

Case No.	74 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003685AM26
RA File Number	03AX04003572 AM26
Licence No and Date	0311048100/13/10/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	75 / NC/7/MEET/Mar/202526/14										
Case Status	Case Approved										
Party Name	ANRON METALISERS PRIVATE LIMITED										
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026										
HQ File Number	HQRNORM APPLY 00003686AM26										
RA File Number	34AX04000593 AM26										
Licence No and Date	3411007066/13/10/2025										
Norms Committee Decision:											
The committee considered the case as per agenda and decided to ratify the norms as under: -											
<table><tr><td>Export item and total export quantity</td><td>Quantity</td><td>Import Item</td><td>Quantity</td></tr><tr><td>Polyflake Glitter Powder QTY: 19047 KG</td><td>1 KG</td><td>PET Glitters</td><td>1.0100</td></tr></table>				Export item and total export quantity	Quantity	Import Item	Quantity	Polyflake Glitter Powder QTY: 19047 KG	1 KG	PET Glitters	1.0100
Export item and total export quantity	Quantity	Import Item	Quantity								
Polyflake Glitter Powder QTY: 19047 KG	1 KG	PET Glitters	1.0100								
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE											

Case No.	76 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	VIKAS RUBBERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003777AM26
RA File Number	10AX04000226 AM26
Licence No and	1011003487/16/10/2025

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate exact imported and indigenous quantity of raw materials required to manufacture one Kg of export item and to fill accordingly in 4 E table with wastage percentage. 2. Specification of export item indicating sizes etc. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	77 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003829AM26
RA File Number	03AX04003685 AM26
Licence No and Date	0311048390/18/10/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Weight of Export product 2. Material Balance Sheet Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	78 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003835AM26
RA File Number	34AX04000619 AM26
Licence No and Date	3411007111/21/10/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	79 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00003839AM26
RA File Number	34AX04000618 AM26
Licence No and Date	3411007118/21/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	80 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	LEAKLESS GASKET INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003842AM26
RA File Number	33AX04000113 AM26
Licence No and Date	3311003136/22/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same	

Case No.	81 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003871AM26
RA File Number	05AX04002597 AM26
Licence No and Date	0511035891/22/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	82 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00003992AM26
RA File Number	07AX04001345 AM26
Licence No and Date	0711016050/30/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
Flexible Plastic Tanks (6000 Nos. Containing: Liquid Liner Film(Polyethylene 125 Micron) 168000 Kg s, PP Woven Fabric (180 GSM) 66000Kgs, 3" PP Valve 6000 Nos, PP Frame 6000 Nos, PP Airvent 6000 Nos, Paper Corrugated Box 6000 Nos, PP Corrugate Sheet 6000 Nos.) QTY: 330180 KG	1 KG	Liquid Liner Film (Polyethylene 125 Micron)(Polyethylene 125 Micron)	0.5241 KG
		PP Woven Fabric (180 GSM)(180 GSM)	0.2059 KG
		3 Inch PP Valve(LENGTH 173.2MM DIAMETER 3 INCH, POLYPROPYLENE BALL VALVE.)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		PP Airvent (AUTOMATIC AIRVENT TO RELEASE AIR FROM LOADED FLEXIBLE PLASTIC TANK)(SIZE: DIA 6CM x H 12CM)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		PP Frame(SIZE 40CM x 36.5CM x 5.5CM)	NET TO NET WITH NIL WASTAGE AND ACCOUNTABILITY IN EXPORT
		Paper Corrugated Box(SIZE : 112 CM x 56 CM x 35 CM)	NET TO NET WITH ACCOUNTABILITY IN EXPORT
		PP Corrugated Sheet(SIZE : 233CM x 147CM / 135CM x 1CM)	NET TO NET WITH ACCOUNTABILITY IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	83 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004020AM26
RA File Number	07AX04001359 AM26
Licence No and Date	0711016072/31/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	84 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM REVIW00006195AM26
RA File Number	03AX04003896 AM26
Licence No and Date	0311048710/06/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

S. No	Export Item and Total Quantity	Unit Quantity	Import item	Quantity
1	NATURAL RUBBER & SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS (Rubber content-58.18%) QTY: 500000.0 KG	1 KG	NATURAL RUBBER (ALL GRADE)	0.290 KG
			SYNTHETIC RUBBER SBR (ALL GRADE)	0.100 KG
			ISOPRENE RUBBER SKI3S	0.100 KG
			CRUMB RUBBER	0.150 KG
			CARBON BLACK	0.080 KG
			RUBBER CHEMICALS: ACCELERATORS ANTIOXIDANTS /RETARDER (ALL GRADE)	0.020 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Handbook of Procedure, Vol. II. for the export item.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	85 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	KULODAY TECHNOPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004133AM26
RA File Number	03AX04003901 AM26
Licence No and	0311048784/07/11/2025

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
Plastic Bags (Made out of HDPE Granules, LLDPE Granules and LLDPE Reprocessed Granules)(Net Content 1)LLDPE Granules (Extrusion Grade):47619.05 KGS 2)HDPE Granules (Extrusion Grade) :47619.05 KGS 3) LL DPE Granules (Reprocessed) (Extrusion Grade):23809.53 KGS 4) Masterbatch: 9523.81 KGS) QTY:128571 KG	1 KG	LLDPE Granules (Extrusion Grade)	0.3889 KG
		HDPE Granules (Extrusion Grade)	0.3889 KG
		LLDPE Granules (Reprocessed) (Extrusion Grade)	0.1944 KG
		MASTER BATCH HS CODE - 32061190, 32061900 AND 39041929	0.0778 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	86 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	DOLPHIN RUBBER INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004136AM26
RA File Number	10AX04000235 AM26
Licence No and Date	1011003511/07/11/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	
1. To indicate exact imported and indigenous quantity of raw materials required to manufacture one Kg of export item and to fill accordingly in 4 E table with wastage percentage. 2. Specification of export item indicating sizes/thickness etc. 3. NOC from MOEF & CC for the import of Crumb rubber.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	87 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004137AM26
RA File Number	26AX04000024 AM26
Licence No and Date	2611002100/07/11/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate indigenous item to use in manufacturing export item and also to total of both imported and indigenous item based on 100 Kg of export item and accordingly to fill 4 E table. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	88 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004140AM26
RA File Number	03AX04004017 AM26
Licence No and Date	0311048792/07/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	89 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	VISION POLYMER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004152AM26
RA File Number	34AX04000662 AM26
Licence No and Date	3411007177/08/11/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The size of the export product, along with photograph and design details, has not been provided. In case the import is in sheet form, the thickness of the same has not been specified. Stage-wise wastage during the manufacturing process has not been furnished to justify the claimed 80% wastage, along with supporting drawings. 2. The commercial value of the wastage generated has not been indicated, along with copies of relevant invoices. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination	

of the case. Hence, the Committee decided to defer the case.

Case No.	90 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004158AM26
RA File Number	03AX04004012 AM26
Licence No and Date	0311048822/10/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	91 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004159AM26
RA File Number	03AX04003989 AM26
Licence No and Date	0311048823/10/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	92 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	DMG POLYPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004180AM26
RA File Number	05AX04002828 AM26
Licence No and Date	0511036204/11/11/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The size of both the import and export items has not been specified. Stage-wise wastage during the manufacturing process has not been furnished to justify the claimed 5% wastage.	

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	93 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SUMIRIKO IMPERIAL HYDRAULICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004191AM26
RA File Number	05AX04002851 AM26
Licence No and Date	0511036223/11/11/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-1. Accordingly, the committee decided to transfer the case to Norms Committee-1 for further consideration.	

Case No.	94 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	GURIT WIND PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004200AM26
RA File Number	08AX04001237 AM26
Licence No and Date	0811016627/11/11/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	
1. Generic/specific name of import and export items, giving photographs/ drawing design and technical details. 2. The export is in Numbers whereas Imports are in Cubic meter, therefore, to give export and import items in weight or Cubic Meter for accounting purpose. 3. Manufacturing process indicating specifications (like thickness, Dimension etc.) of export item and end use. 4. Calculation of the requirement of import items and indigenous items indicating net content and wastage separately.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	95 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	SYNTHETIC PACKERS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004215AM26
RA File Number	07AX04001433 AM26
Licence No and	0711016171/12/11/2025

Date

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
PE FILM(PE FILM (ARTICLES MADE OF LDPE GRANULES, LLDPE GRANULES and ENHANCED POLYETHYLENE RESIN CONTAINING LDPE GRANULES-400 MTS, LLDPE GRANULES-900 MTS AND ENHANCED POLYETHYLENE RESIN-700 MTS IN EXPORT PRODUCT)) QTY: 2000 MT	1 MT	LDPE Granules(LDPE Granules)	0.2100 MT
		LLDPE Granules(LLDPE Granules)	0.4725 MT
		ENHANCED POLYETHYLENE RESIN(ENHANCED POLYETHYLENE RESIN)	0.3675 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	96 / NC/7/MEET/Mar/202526/14														
Case Status	Case Approved														
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED														
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026														
HQ File Number	HQRNORM APPLY 00004229AM26														
RA File Number	03AX04003936 AM26														
Licence No and Date	0311048942/13/11/2025														
Norms Committee Decision:															
The committee considered the case as per agenda and decided to ratify the norms as under: -															
<table><tr><th>Export item and total export quantity</th><th>Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="3">PVC Compound QTY: 47050 KG</td><td rowspan="3">1 KG</td><td>PVC Resin</td><td>0.567 KG</td></tr><tr><td>Diocetyl Phthalate Plasticizer (DOP)</td><td>0.260 KG</td></tr><tr><td>Chlorinated Paraffins Plasticizers</td><td>0.056 KG</td></tr></table>				Export item and total export quantity	Quantity	Import Item	Quantity	PVC Compound QTY: 47050 KG	1 KG	PVC Resin	0.567 KG	Diocetyl Phthalate Plasticizer (DOP)	0.260 KG	Chlorinated Paraffins Plasticizers	0.056 KG
Export item and total export quantity	Quantity	Import Item	Quantity												
PVC Compound QTY: 47050 KG	1 KG	PVC Resin	0.567 KG												
		Diocetyl Phthalate Plasticizer (DOP)	0.260 KG												
		Chlorinated Paraffins Plasticizers	0.056 KG												
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE															

Case No.	97 / NC/7/MEET/Mar/202526/14
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Case Status	Case Approved		
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00004230AM26		
RA File Number	03AX04003762 AM26		
Licence No and Date	0311048943/13/11/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 2000 MT	1 MT	LLDPE Granules	0.999 MT
		Tri Methoxy Vinyl Silane	0.014 MT
		Di- Cumylperoxide (DCP)	0.001 MT
		Antioxidant	0.001 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.010 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	98 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	J.K. FENNER (INDIA) LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004237AM26
RA File Number	32AX04000519 AM26
Licence No and Date	3211010058/13/11/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	
1. Manufacturing process indicating stage wise wastage of raw materials. 2. To submit 4E indicating both imported and indigenous items to manufacture export item and wastage with justification. 3. Reason for high content of Brass coated steel wire and Miscellaneous Chemicals in the export item. 4. Photographs with drawing/design, indicating specification of export item.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	99 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ALMIGHTY EXPORTS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004244AM26
RA File Number	24AX04000335 AM26
Licence No and Date	2411005042/13/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	100 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004248AM26
RA File Number	34AX04000652 AM26
Licence No and Date	3411007189/14/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	101 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004263AM26
RA File Number	03AX04004107 AM26
Licence No and Date	0311049018/14/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	102 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00004289AM26
RA File Number	03AX04004086 AM26
Licence No and Date	0311049071/17/11/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The weight of the export product, excluding the fastener, has not been specified. The material balance sheet has not been provided. Requested to furnish the above details for further examination of the application. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	103 / NC/7/MEET/Mar/202526/14												
Case Status	Case Approved												
Party Name	BHIM POLYFAB INDUSTRIES												
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026												
HQ File Number	HQRNORM APPLY 00004304AM26												
RA File Number	03AX04004190 AM26												
Licence No and Date	0311049106/18/11/2025												
Norms Committee Decision:													
The committee considered the case as per agenda and decided to ratify the norms as under: -													
<table><tr><th>Export item and total export quantity</th><th>Quantity</th><th>Import Item</th><th>Quantity</th></tr><tr><td rowspan="2">PP Woven Sacks(PP Woven Sacks (Net Content : PP Granules (Homopolymer Raffia Grade =4 58190 kgs, Calcium Masterbatch (Filler Masterbatch) = 50910 kgs)) QTY: 509100 KG</td><td rowspan="2">1 KG</td><td>PP Granules (Homopolymer Raffia Grade)(PP Granules (Homopolymer Raffia Grade))</td><td>0.99 KG</td></tr><tr><td>Calcium Masterbatch (Filler Masterbatch)(Calcium Masterbatch (Filler Masterbatch))</td><td>0.11 KG</td></tr></table>				Export item and total export quantity	Quantity	Import Item	Quantity	PP Woven Sacks(PP Woven Sacks (Net Content : PP Granules (Homopolymer Raffia Grade =4 58190 kgs, Calcium Masterbatch (Filler Masterbatch) = 50910 kgs)) QTY: 509100 KG	1 KG	PP Granules (Homopolymer Raffia Grade)(PP Granules (Homopolymer Raffia Grade))	0.99 KG	Calcium Masterbatch (Filler Masterbatch)(Calcium Masterbatch (Filler Masterbatch))	0.11 KG
Export item and total export quantity	Quantity	Import Item	Quantity										
PP Woven Sacks(PP Woven Sacks (Net Content : PP Granules (Homopolymer Raffia Grade =4 58190 kgs, Calcium Masterbatch (Filler Masterbatch) = 50910 kgs)) QTY: 509100 KG	1 KG	PP Granules (Homopolymer Raffia Grade)(PP Granules (Homopolymer Raffia Grade))	0.99 KG										
		Calcium Masterbatch (Filler Masterbatch)(Calcium Masterbatch (Filler Masterbatch))	0.11 KG										
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE													

Case No.	104 / NC/7/MEET/Mar/202526/14		
Case Status	Case Deferred		
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00004326AM26		
RA File Number	05AX04002821 AM26		
Licence No and	0511036401/19/11/2025		

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Weight of each export item in kg, giving photographs and where in the vehicle will be installed and function. 2. Net content of import item and wastage percentage of each import item separately. 3. Indigenous item, if any, to be mentioned in 4 E table with wastage Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	105 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	STIC ON PAPERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004329AM26
RA File Number	09AX04000888 AM26
Licence No and Date	0911010911/19/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	106 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004339AM26
RA File Number	04AX04000900 AM26
Licence No and Date	0411010787/19/11/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table. 2. Material balance with indicating wastage percentage of both imported and indigenous items. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	107 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004368AM26
RA File Number	04AX04000913 AM26
Licence No and Date	0411010796/20/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	108 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004369AM26
RA File Number	04AX04000917 AM26
Licence No and Date	0411010797/20/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	109 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004370AM26
RA File Number	04AX04000916 AM26
Licence No and Date	0411010798/20/11/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	110 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ILLUMIN8 BLINDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004371AM26
RA File Number	04AX04000915 AM26
Licence No and	0411010799/20/11/2025

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	111 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	SHARP COATING PRIVATE LIMITED.
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004381AM26
RA File Number	05AX04003004 AM26
Licence No and Date	0511036454/20/11/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
POWDER COATING RESIN (PCR) QTY: 150000 KG	1 KG	Epoxy Resin	0.298 KG
		Polyester Resin	0.298 KG
		Benzoin	0.005 KG
		Matt Hardner	0.026 KG
		Titanium Dioxide	0.160 KG
		Barium Sulphate Precipitated	0.233 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	112 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SYENSQO SPECIALTIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004428AM26
RA File Number	03AX04004000 AM26
Licence No and Date	0311049238/24/11/2025
Norms Committee Decision:	

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	113 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004436AM26
RA File Number	05AX04002967 AM26
Licence No and Date	0511036506/24/11/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. The manufacturing process has not been provided in detail. The percentage net content of each input in the export product has not been specified.
2. Details of indigenous inputs, along with their quantities, have not been furnished. Justification for the claimed 13.85% wastage has not been provided. The material balance between import and export, taking into account the wastage, has not been submitted.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	114 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	RESISTOTECH INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004450AM26
RA File Number	31AX04000335 AM26
Licence No and Date	3111005501/24/11/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. Stage-wise wastage during the manufacturing process has not been furnished to justify the claimed 5% and 7.5% wastage for export items at Sr. No. 1 and 2, respectively.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	115 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	PLASMIX PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

HQ File Number	HQRNORM APPLY 00004451AM26		
RA File Number	07AX04001504 AM26		
Licence No and Date	0711016261/24/11/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Quantity	Import Item	Quantity
PP Corrugated Sheet(6000 NOS. CONTAINING : Polypropylene Homopolymer. the net content of the imported item is 46000 KGS of polypropylene homopolymer)	6000 NOS	Polypropylene Homopolymer(Polypropylene Homopolymer Granules)	48300 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	116 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004457AM26
RA File Number	26AX04000030 AM26
Licence No and Date	2611002108/25/11/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	
1. To indicate indigenous item to use in manufacturing export item and also to total of both imported and indigenous item based on 100 Kg of export item and accordingly to fill 4 E table.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	117 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004683AM26
RA File Number	03AX04004422 AM26
Licence No and Date	0311049611/09/12/2025
Norms Committee Decision:	

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	118 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	DDEV PLASTIKS INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004695AM26
RA File Number	03AX04004386 AM26
Licence No and Date	0311049631/09/12/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
XLPE SIOPLAS COMPOUND QTY: 2000 MT	1 MT	LLDPE Granules	0.999 MT
		Tri Methoxy Vinyl Silane	0.014 MT
		Di- Cumylperoxide (DCP)	0.001 MT
		Antioxidant	0.001 MT
		Dibutyl Tin Dilaurate (DBTDL)	0.010 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	119 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	SNF FLOPAM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004756AM26
RA File Number	37AX04000019 AM26
Licence No and Date	0811016984/11/12/2025

Norms Committee Decision:

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	120 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	INTERNATIONAL CONVEYORS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004760AM26
RA File Number	03AX04004296 AM26
Licence No and Date	0311049689/11/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Weight of export product 2. Material balance sheet Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	121 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	TRIDENT RUBBER PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004781AM26
RA File Number	03AX04004428 AM26
Licence No and Date	0311049717/12/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Composition of export item. 2. To indicate indigenous and imported items along with its quantity per kg of export item required to manufacture for the export item and accordingly to fill 4 E table with wastage percentage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	122 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	J & K INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004783AM26
RA File Number	03AX04004567 AM26
Licence No and Date	0311049728/12/12/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Quantity	Import Item	Quantity
PVC Compounds QTY: 1000000.0 KG	1 KG	Suspension PVC Resin	0.5100 KG
		DOP	0.2500 KG
		Ca-ZN Stabilizer	0.0300 KG
		Calcium Carbonate	0.2104 KG
		Calcium Stearate	0.0060 KG
		Stearic Acid	0.0050 KG
		Pigments	0.0090 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	123 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004825AM26
RA File Number	06AX04000327 AM26
Licence No and Date	0611004137/15/12/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:

1. The weight of the export item and import item at Sr. No. 1 has not been specified. The coating weight per square meter has not been provided. Details of indigenous inputs, along with their quantities, have not been furnished. The material balance between import and export has not been submitted.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	124 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	BPS LOGISTICS PRIVATE LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004867AM26
RA File Number	10AX04000274 AM26
Licence No and Date	1011003561/17/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. Stage-wise wastage during the manufacturing process has not been furnished to justify the claimed 10% wastage for import items at Sr. No. 1 and 6, and 12% wastage for import items at Sr. No. 2 and 7. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	125 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	ZENITH INDUSTRIAL RUBBER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004873AM26
RA File Number	03AX04004722 AM26
Licence No and Date	0311049902/18/12/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	126 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	PALM FIBRE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004888AM26
RA File Number	10AX04000272 AM26
Licence No and Date	1011003566/18/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate exact imported and indigenous quantity of raw materials required to manufacture one Kg of export item and to fill accordingly, in 4 E table with wastage percentage. 2. Specification of export item indicating sizes/thickness etc. 3. NOC from MOEF & cc for the import of Crumb rubber. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination	

of the case. Hence, the Committee decided to defer the case.

Case No.	127 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	RAUT ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004889AM26
RA File Number	03AX04004769 AM26
Licence No and Date	0311049926/18/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The exact (specific) articles of the export product have not been specified. Requested to provide the above details for further examination of the application. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	128 / NC/7/MEET/Mar/202526/14			
Case Status	Case Approved			
Party Name	POLYMER INDUSTRIES INDIA LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026			
HQ File Number	HQRNORM APPLY 00004930AM26			
RA File Number	09AX04000755 AM26			
Licence No and Date	0911011154/19/12/2025			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
S.No.	Export item and total export quantity	Unit Quantity	Import Item	Quantity
1	UHMWPE Sheets/ Liner(SIZE 400 mm x 400 mm Thickness 40 mm) QTY: 1200 KG	1 KG	UHMWPE Powder	1.0395 KG
2	UHMWPE Sheets/ Liner(SIZE 500 mm x 500 mm Thickness 40 mm) QTY: 470 KG	1 KG	UHMWPE Powder	1.0395 KG
3	UHMWPE Sheets/ Liner(SIZE 600 mm x 600 mm Thickness 40 mm) QTY: 470 KG	1 KG	UHMWPE	1.0395

	mm Thickness 40 mm) QTY: 5480 KG		Powder	KG
4	UHMWPE Sheets/ Liner(SIZE 800 mm x 800 mm Thickness 40 mm) QTY: 3172 KG	1 KG	UHMWPE Powder	1.0395 KG
5	UHMWPE Sheets/ Liner(SIZE 1.0 Mtr X 1.0 Mtr Thickness 40 mm) QTY: 1520 KG	1 KG	UHMWPE Powder	1.0395 KG
6	UHMWPE Sheets/ Liner(SIZE 300 mm x 300 mm Thickness 60 mm) QTY: 280 KG	1 KG	UHMWPE Powder	1.0414 KG
7	UHMWPE Sheets/ Liner(SIZE 500 mm x 500 mm Thickness 60 mm) QTY: 3220 KG	1 KG	UHMWPE Powder	1.0395 KG
8	UHMWPE Sheets/ Liner(SIZE 600 mm x 600 mm Thickness 60 mm) QTY: 717 KG	1 KG	UHMWPE Powder	1.0402 KG
9	UHMWPE Sheets/ Liner(SIZE 1.0 MTR X 1.0 MTR Thickness 60 mm) QTY: 1710 KG	1 KG	UHMWPE Powder	1.0395 KG
10	UHMWPE Sheets/ Liner(SIZE 300 mm x 300 mm Thickness 30 mm) QTY: 3695 KG	1 KG	UHMWPE Powder	1.0395 KG
11	UHMWPE Sheets/ Liner(SIZE 1.0 Mtr X 200mm Thickness 100 mm) QTY: 2775 KG	1 KG	UHMWPE Powder	1.0395 KG
12	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 20mm) QTY: 1520 KG	1 KG	UHMWPE Powder	1.0395 KG
13	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X	1 KG	UHMWPE	1.0395

	1.0 MTR Thickness 30mm) QTY: 855 KG		Powder	KG
14	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 40mm) QTY: 2280 KG	1 KG	UHMWPE Powder	1.0395 KG
15	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 50mm) QTY: 475 KG	1 KG	UHMWPE Powder	1.0395 KG
16	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 6mm) QTY: 228 KG	1 KG	UHMWPE Powder	1.0395 KG
17	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 80mm) QTY: 152 KG	1 KG	UHMWPE Powder	1.0395 KG
18	UHMWPE Sheets/ Liner(SIZE 2.0 MTR X 1.0 MTR Thickness 8mm) QTY: 76 KG	1 KG	UHMWPE Powder	1.0395 KG
19	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 15mm) QTY: 2870 KG	1 KG	UHMWPE Powder	1.0395 KG
20	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 20mm) QTY: 3062 KG	1 KG	UHMWPE Powder	1.0398 KG
21	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 25mm) QTY: 957 KG	1 KG	UHMWPE Powder	1.0395 KG
22	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 30mm) QTY: 574 KG	1 KG	UHMWPE Powder	1.0395 KG
23	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 30mm)	1 KG	UHMWPE	1.0405

	1.3 MTR Thickness 40mm) QTY: 306 KG		Powder	KG
24	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 50mm) QTY: 765 KG	1 KG	UHMWPE Powder	1.0403 KG
25	UHMWPE Sheets/ Liner(SIZE 3.1 MTR X 1.3 MTR Thickness 60mm) QTY: 689 KG	1 KG	UHMWPE Powder	1.0397 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	129 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004946AM26
RA File Number	03AX04004705 AM26
Licence No and Date	0311049985/22/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. To indicate adhesive coating weight in GSM on the Self-Adhesive Coated BOPP Film. 2. To give Indigenous items to use in 4 E table for making export item. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	130 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004986AM26
RA File Number	04AX04001039 AM26
Licence No and Date	0411010993/23/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026:	

1. To indicate Indigenous items to use in manufacturing the export item (as imported raw materials comes to 98.238 kg for 100 kg export item) and accordingly, to fill in 4 E table.
2. Material balance with indicating wastage percentage of both imported and indigenous items.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	131 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	UNI WORTH ENTERPRISES LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00004988AM26
RA File Number	08AX04001574 AM26
Licence No and Date	0811017134/23/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. After considering domestic inputs, the overall wastage works out to approximately 20%. However, stage-wise wastage during the manufacturing process has not been furnished. 2. Further, the coating weight of PVDC on PVC film in the export product has not been specified. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	132 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005026AM26
RA File Number	03AX04004193 AM26
Licence No and Date	0311050095/26/12/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its Meeting No. NC/7/MEET/Mar/202526/14 dated 24.03.2026: 1. The weight of the export product has not been specified. Stage-wise wastage during the manufacturing process has not been furnished to justify the claimed 28.9% wastage. Requested to provide the above details for further examination of the application. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	133 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	PASUPATI ACRYLON LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026		
HQ File Number	HQRNORM APPLY 00005089AM26		
RA File Number	05AX04003501 AM26		
Licence No and Date	0511037279/31/12/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
METALLISED CAST POLYPROPYLENE FILM (METALLISED CPP FILM) QTY: 500000.0 KG	1 KG	POLYPROPYLENE (GRADE -RD-368CF, HD 915 CF)	0.6695 KG
		PROPYLENE COPOLYMERS (GRADE - RD 265 CF)	0.3605 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	134 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	AQUENT ADVANCE MATERIAL TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005099AM26
RA File Number	03AX04004987 AM26
Licence No and Date	0311050228/31/12/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	135 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	KUKDO CHEMICAL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005111AM26
RA File Number	34AX04000822 AM26
Licence No and Date	3411007373/31/12/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	136 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	JAYSHRI PROPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005203AM26
RA File Number	08AX04001645 AM26
Licence No and Date	0811017260/06/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
THERMOFORMING FILM (70 MICRON TO 300 MICRON) QTY: 1200000.0 KG	1 KG	ULTRAMID B40 LN 09 NYLON 6 CHIPS(ULTRAMID C40 LN 09 NYLON 6 CHIPS)	0.3500 KG
		MALEIC ANHYDRIDE GRAFTED LINEAR LOW DENSITY(POLYETHYLENE RESIN BRAND: OR EVAC GRADE:OE825)	0.0490 KG
		ENABLE 2010MA(/2010RA,Ethylene-alpha-olefin copolymers)	0.0840 KG
		LOW DENSITY POLYETHYLENE((LDPE) LOTERENE FE8004)	0.1575 KG
		DOWLEX NG 5045P POLYETHYLENE RESIN	0.3675 KG
		EVAL RESIN F171B(/EVAL RESIN F101B 25BE)	0.0420 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	137 / NC/7/MEET/Mar/202526/14
Case Status	Case Deferred
Party Name	HERBERT BROWN PHARMACEUTICAL & RESEARCH LABORATOR I ES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005333AM26
RA File Number	03AX04005221 AM26
Licence No and Date	0311050570/15/01/2026
Norms Committee Decision:	

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	138 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005336AM26
RA File Number	34AX04000844 AM26
Licence No and Date	3411007412/15/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export Item and total export quantity	Unit Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION - VOY-1 801 (Resin content 70% minimum) QTY: 198000 KG	1 KG	NEO PENTYL GLYCOL	0.333 KG
		PHTHALIC ANHYDRIDE	0.329 KG
		ADIPIC ACID	0.116 KG
		SOLVENT C9	0.248 KG
		BUTYL GLYCOL	0.058 KG

Note: Wastage includes losses due to water off reaction and handling loss.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	139 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005340AM26
RA File Number	03AX04005172 AM26
Licence No and Date	0311050600/15/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. QTY: 4750000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.689 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.05 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.03 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.35 KG

		15	RUBBER CHEMICAL :ACCELERATOR	0.685 KG
		16	RUBBER CHEMICAL :RETARDERS	0.129 KG
		17	ZINC OXIDE	1.787 KG
		18	STEARIC ACID	0.876 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 KG
		21	PHENOLIC TACKIFIER RESIN	0.639 KG
		22	INSOLUBLE SULPHUR	0.33 KG
		23	PROCESSING ADDITIVES	0.599 KG
		24	HOMOGENIZING AGENT	0.614 KG
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		27	BLADDERS (Quantity in numbers)	0.014 NOS
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	140 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00005341AM26
RA File Number	03AX04005169 AM26
Licence No and Date	0311050601/15/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines(A. Nylon, Nylon and Aramide) QTY: 4750000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.23 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.2 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.267 KG
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 KG
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 KG

		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 KG
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 KG
		16	RUBBER CHEMICAL :ACCELERATOR	0.58 KG
		17	RUBBER CHEMICAL :RETARDERS	0.093 KG
		18	ZINC OXIDE	1.923 KG
		19	STEARIC ACID	1.086 KG
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 KG
		21	PRECIPITATED SILICA	0.184 KG
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.78 KG
		23	PETROLEUM TACKIFIER RESIN	0.004 KG
		24	PHENOLIC TACKIFIER RESIN	0.394 KG
		25	INSOLUBLE SULPHUR	0.155 KG
		26	SILANE COUPLING AGENT	0.023 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 KG
		28	PROCESSING ADDITIVES	0.465 KG
		29	HOMOGENIZING AGENT	0.09 KG

		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		32	BLADDERS (Quantity in numbers)	0.014 NOS
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	141 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005342AM26
RA File Number	03AX04005168 AM26
Licence No and Date	0311050602/15/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines,(B. Radials - All Steel) QTY: 3000000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.002 KG

		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 KG
		15	RUBBER CHEMICAL :ACCELERATOR	0.7 KG
		16	RUBBER CHEMICAL :RETARDERS	0.056 KG
		17	ZINC OXIDE	2.452 KG
		18	STEARIC ACID	0.388 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 KG
		20	PRECIPITATED SILICA	1.948 KG
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 KG

		22	PETROLEUM TACKIFIER RESIN	0.395 KG
		23	PHENOLIC TACKIFIER RESIN	0.692 KG
		24	INSOLUBLE SULPHUR	0.49 KG
		25	SILANE COUPLING AGENT	0.321 KG
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 KG
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.31 KG
		28	PROCESSING ADDITIVES	0.367 KG
		29	HOMOGENIZING AGENT	0.749 KG
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 KG
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		33	BLADDERS (Quantity in Numbers)	0.014 NOS
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	142 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005344AM26
RA File Number	03AX04005165 AM26
Licence No and	0311050575/15/01/2026

Date				
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under: -				
Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(C. Nylon and Steel Belt.) QTY: 4375000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.88 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	17.994 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	10.176 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	7.862 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	1.521 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	44.8 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	3.867 KG
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.043 KG
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	8.434 KG
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.411 KG
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.366 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.267 KG

		15	RUBBER CHEMICAL :ACCELERATOR	0.605 KG
		16	RUBBER CHEMICAL :RETARDERS	0.111 KG
		17	ZINC OXIDE	1.832 KG
		18	STEARIC ACID	0.749 KG
		19	MICROCRYSTALLINE PETROLEUM WAX	0.737 KG
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.446 KG
		21	PETROLEUM TACKIFIER RESIN	0.002 KG
		22	PHENOLIC TACKIFIER RESIN	0.659 KG
		23	INSOLUBLE SULPHUR	0.482 KG
		24	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.149 KG
		25	AGEING RESISTANCE CHEMICAL (HTS)	0.134 KG
		26	PROCESSING ADDITIVES	0.552 KG
		27	HOMOGENIZING AGENT	0.61 KG
		28	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.036 KG
		29	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		30	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		31	BLADDERS (Quantity in Numbers)	0.014 NOS

		32	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG
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Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	143 / NC/7/MEET/Mar/202526/14
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 14 and 24/03/2026
HQ File Number	HQRNORM APPLY 00005345AM26
RA File Number	03AX04005166 AM26
Licence No and Date	0311050576/15/01/2026

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines,(A. Bias - Nylon) QTY: 5000000.0 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	26.998 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 KG
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 KG
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 KG
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.8 KG

		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 KG
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.31 KG
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 KG
		12	RUBBER CHEMICAL :ANTIOXIDANTS	0.924 KG
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 KG
		14	RUBBER CHEMICAL :RETARDERS	0.087 KG
		15	ZINC OXIDE	1.788 KG
		16	STEARIC ACID	1.086 KG
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 KG
		18	PRECIPITATED SILICA	0.002 KG
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 KG
		20	PHENOLIC TACKIFIER RESIN	0.151 KG
		21	INSOLUBLE SULPHUR	0.128 KG
		22	PROCESSING ADDITIVES	0.606 KG
		23	HOMOGENIZING AGENT	0.004 KG
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG

		26	BLADDERS (quantity in Numbers)	0.014 NOS
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE